

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 254 of 2012**

**Dated : 3<sup>rd</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Jaiprakash Power Ventures Ltd. ... Appellant(s)  
Versus  
H.P. State Electricity Board Ld. & Anr. ....Respondent(s)**

Counsel for the Appellant (s) : Mr. S.B. Upadhyay, Sr. Adv.  
Mr. Pawan Upadhyay  
Mr. Jayesh Gaurav with  
Mr. R.K. Narang (Rep.)

Counsel for the Respondent (s): Mr. Anand K. Ganesan for R.1

**ORDER**

Heard the learned counsel for the Appellant for the some time.

Post the matter for further hearing on **15.05.2013**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/pg